

Institute of Animal Genetics and the Bureau of Animal Genetics Resources at Karnal

2107. V. S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to establish Institute of Animal Genetics and the Bureau of Animal Genetics Resources at Karnal, Haryana; and

(b) if so, the reasons for locating the Institutes at Karnal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Indian Council of Agricultural Research has already established the Institute of Animal Genetics and Bureau of Animal Genetic Resources at Karnal.

(b) For the location of the Institute of Animal Genetics and Bureau of Animal Genetic Resources, the ICAR had constituted a Committee of experts and on its recommendations, various State Governments were requested to offer land for the location of the two Institutes. Only the State of Karnataka expressed willingness for the location, but could not provide adequate land for their location in spite of repeated requests. Since the establishment of the two Institutes was getting delayed and as enough facilities with respect to land laboratories were readily available at the National Dairy Research Institute/Campus at Karnal, it was decided to locate the Institute of Animal Genetics and Bureau of Animal Genetic Resources at Karnal. The current manpower and laboratory facilities of N.D.R.I. related to basic genetics research have since been transferred to the new Institutes to provide a nucleus.

Inland Fisheries in Karnataka

2108. SHRI V. S. KRISHNA IYER : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Karnataka Government have submitted any proposal for World

Bank loan to develop inland fisheries in Karnataka; and

(b) if so, action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The essential details in the project proposal submitted by the Government of Karnataka have been included in the Draft common project profile prepared by the National Cooperative Development Corporation (NCDC) alongwith the project details received from other identified States. The project envisages development of small and medium reservoirs within the size range of 20-1000 ha. for optimum fish production. The Draft project profile prepared by NCDC is under circulation to various Ministries/Organisations to obtain their comments for inclusion in the final project report to be submitted to the World Bank for funding.

Agricultural Research Centres in Karnataka

2109. SHRI V. S. KRISHNA IYER : SHRI NARSING RAO SURYAWANSHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) the number of Agricultural Research Centres in Karnataka; and

(b) whether Union Government propose to finance Government of Karnataka to set up Research Centres in all the districts ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) The information is being collected and will be placed on the Table of the Sabha.

All India Premiere telecast of Indian films on Doordarshan

2110. DR. B.L. SHAILESH : Will the Minister of INFORMATION AND

BROADCASTING be pleased to state :

(a) whether his Ministry has recently liberalised the rules with regard to All India premiere telecast of Indian films on Doordarshan;

(b) if so, reasons for such liberalisation and fees which will be paid by the Doordarshan for the telecast of such films; and

(c) whether no sponsors as in the telecast of old films on Sundays have come forward for sharing the cost of All India premiere telecast of such films on Doordarshan ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) Yes, Sir.

(b) The rules for premiere telecast have been revised to give due consideration to films of outstanding quality, though they may not have won any national/international award. The fee paid for the premier telecast is Rs 8 lakhs which includes acquisition of right by Doordarshan for three national telecast of such films.

(c) No, Sir. This assumption is not correct. All films do attract sponsorship.

Allotment of Houses to Retired/Retiring Government Employees by DDA

2111. **SHRI K. RAMACHANDRA REDDY :** Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that many Government employees, retiring or retired who have registered themselves with DDA, have not so far been allotted houses/flats, and if allotted, have not yet been given possession;

(b) if so, details thereof and reasons for not allotting/giving possession of houses to such Government employees; and

(c) the steps contemplated by Government to expedite allotment/hand over possession on priority basis to such Government servants who have already

retired or are about to retire in a couple of months ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) 1495 flats were allotted by the DDA to the registrants through draw of lots held in May '85 who were registered under the Special Registration Scheme for Retired and Retiring Public Servants—82. Besides, 50 more flats have also been allotted to those registrants who had retired and were under the threat of eviction of Government accommodation consequent upon their retirement. Possessions of the flats will be given to the allottees on receipt of the required amount and furnishing of the necessary documents for which 1-2 months time has been given to them from August/September, 1985.

(c) They are helped through special housing schemes.

Harm due to Indiscriminate use of Pesticides and Fertilizers

2112. **SHRI D.N. REDDY :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that there is growing indiscriminate use of pesticides and fertilizers in the country leading to great harm to the soil as well as reduced yield; and

(b) whether Government propose to take steps to educate the farmers in the correct use of chemical fertilisers and in rotational cultivation especially in dry areas of the country ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir. There is no indiscriminate use of pesticides and fertilisers in the country. The authorities under the pesticides Act 1968 have laid down the approved usage of the insecticides, wherein the exact doses are indicated and so also waiting period. The extension functionaries of the Central and State Governments also provide necessary guidance to the farmers about its proper use. Insecticides being very high